

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 19.12.2019 (THURSDAY)

COURT III

10:40 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary
2.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	Piyush Bhardwaj
3.	Comp. App. (AT) (Ins) No. 748 of 2019	R.R. Gopaljee. Vs. Indian Overseas Bank & Ors.	Ramalingam. VA	Niti Jain
4.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt Ltd.	Pradeep K. Mittal	Shashank Sharma
5.	Comp. App (AT) (Ins) No. 993 of 2019	Bijay Kumar Agarwal. Vs. State Bank of India & Anr.	Soumya Dutta	Avinesh Mohapatra Parth D. Tandon- SBI Nipun Gautam-IRP

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan
2.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt Ltd & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana (R1)(R10) Saneep Narain N. Batra Anjali (R2)-(R7)
3.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	Madhu N. Rao (R1-R3) George Pothan (R4-R9) Raghenth Basant (R5-R8)
4.	Comp. App. (AT) No. 171-172 of 2019	Tecnotree Convergence Pvt Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Bangalore & Ors.	Goutham Shiv Shankar	
5.	Comp. App (AT) No. 261 of 2019	Gautam R Padival & Ors. Vs. The Karnataka Theatres Ltd & Ors.	Aditya Verma	

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By Order

**-sd/-
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